

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).643/2015

ALL INDIA JUDGES ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

Date : 22-08-2024 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE J.B. PARDIWALA

Mentioned by: Mr. K. Parameshwar, Sr. Adv. (amicus curiae)

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR

For Respondent(s)

Mr. Arvind Kumar Sharma, AOR

Ms. Preetika Dwivedi, AOR

Mr. Gagan Gupta, AOR

Mr. Ramesh Babu M. R., AOR

Mr. Sandeep Sudhakar Deshmukh, AOR

Mr. Kunal Chatterji, AOR

Mr. Apoorv Kurup, AOR

Ms. Kavita Jha, AOR

Mr. P. I. Jose, AOR

Mr. Maibam Nabaghanashyam Singh, AOR

Mr. Amit Sharma, AOR

Mr. Sanjai Kumar Pathak, AOR

Mr. Uday B. Dube, AOR

Mr. Purvish Jitendra Malkan, AOR
Ms. Pragati Neekhara, AOR
Mr. Anupam Raina, AOR
Mr. Krishnanand Pandeya, AOR
Mr. Pai Amit, AOR
Mr. T. G. Narayanan Nair, AOR
Mr. A. Radhakrishnan, AOR
Mr. Arjun Garg, AOR
Mr. Niranjan Sahu, AOR
Mr. Ashok Mathur, AOR
Mr. Mukul Kumar, AOR
Ms. Enakshi Mukhopadhyay Siddhanta, AOR
Mr. Mukesh K. Giri, AOR
Mr. Guntur Pramod Kumar, AOR
Mr. Santosh Krishnan, AOR
Mr. Anil Shrivastav, AOR
Mr. Shuvodeep Roy, AOR
Mr. Manish Kumar, AOR
Ms. Ankita Sharma, AOR
Ms. Surbhi Kapoor , AOR
Ms. Deepanwita Priyanka, AOR
Mr. Samar Vijay Singh, AOR
Mr. S. Gowthaman, AOR
Mr. Pashupathi Nath Razdan, AOR
Mr. Anando Mukherjee, AOR
Mr. V. N. Raghupathy, AOR
Mr. Nishe Rajen Shonker, AOR

Mr. Sunny Choudhary, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Avijit Mani Tripathi, AOR
Ms. K. Enatoli Sema, AOR
Mr. Shibashish Misra, AOR
Mr. Karan Sharma, AOR
Ms. Nupur Kumar, AOR
Mr. Milind Kumar, AOR
Mr. Sameer Abhyankar, AOR
Mr. Sabarish Subramanian, AOR
Ms. Devina Sehgal, AOR
Mr. Ankit Goel, AOR
Mr. Sudarshan Singh Rawat, AOR
Mr. Parijat Sinha, AOR
Ms. Madhumita Bhattacharjee, AOR
Mr. Shreekant Neelappa Terdal, AOR
Mr. Chirag M. Shroff, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Aravindh S., AOR
Mr. Uday B. Dube, AOR
Mr. Deepak Prakash, AOR
Mr. Kaushik Choudhury, AOR
Ms. Aruna Gupta, AOR
Mr. Aviral Saxena, AOR
Mr. Gautam Narayan, AOR

Mrs. Anjani Aiyagari, AOR

Mr. Dilip Annasaheb Taur, AOR

Mr. Ankur Kashyap, AOR

Mr. Rohit Kumar, AOR

Mr. Kumar Mihir, AOR

Mr. Gopal Jha, AOR

Mr. T. V. Ratnam, AOR

Ms. Priyanka Prakash , AOR

Mr. Gopal Jha, AOR

Mr. Karthik S.D., AOR

Mr. Mukesh Kumar Maroria, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Upon being mentioned by Mr K Parameshar, *amicus curiae*, the petition is taken on board.

- 2 The *amicus curiae* submits that as per the responses received from the States/UTs, the following States/UTs have still not complied with the orders of this Court dated 27 July 2022, 19 May 2023 and 4 January 2024:
 - (i) Tamil Nadu
 - (ii) Madhya Pradesh
 - (iii) Andhra Pradesh
 - (iv) West Bengal
 - (v) Chhattisgarh

- (vi) Delhi
 - (vii) Assam
 - (viii) Nagaland
 - (ix) Meghalaya
 - (x) Himachal Pradesh
 - (xi) J&K
 - (xii) Ladakh
 - (xiii) Jharkhand
 - (xiv) Kerala
 - (xv) Bihar
 - (xvi) Haryana
 - (xvii) Odisha
- 3 We direct that, in terms of the previous directions, the Chief Secretaries and the Finance Secretaries of the aforesaid States shall remain personally present in Court on 27 August 2024 at 10.30 am.
- 4 List the proceedings on 27 August 2024 on the top of the Board.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(POOJA SHARMA)
COURT MASTER